

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

No. HC.VII-58/2001/11541 /A

From :- Smti. Jayashree Bora  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati the <sup>16</sup> December, 2024.

Sub:- **Casual leave and Restricted Holiday.**

Ref:- Your letter No. DJB/3246 (E) dtd. 27.11.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **Restricted Holiday on 10.12.2024 and 3 (three) days casual leave on 11.12.2024, 12.12.2024 and 13.12.2024, along with station leave permission from the evening of 09.12.2024 till the morning of 14.12.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-58/2001/11542 /A, dated , 06-12-24**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Sd/-*  
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